

(d) if so, the details thereof and names of people found guilty in it?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) to (d) No, Sir. Indian Potash Limited (IPL) had imported 32210.160 MTs urea on Government account shipped in MV Saint Peter which was a floating vessel. The vessel arrived at Pipavav port on 25.09.2009. On the basis of complaint of urea being sub-standard and rejected by Pakistan, and independent inspection team consisting of one officer each from Department of Fertilizers and Central Fertilizer Quality Control and Training Institute (CFQC & TI), Mumbai, Department of Agriculture & Cooperation was deputed to further investigate the matter. The Team has observed that the pre arrival notification of security submitted by the Master of the vessel to the authorities at Pipavav port contains last 10 ports of call, and also shows that vessel sailed from Yuzhny and anchored at Gwadar port in Pakistan from 22nd August 2009 to 16th September 2009. There is no evidence on record that vessel sailed from Bandar Abbas in Iran. The matter is under examination in the Department of Fertilizer. Samples of urea cargo in vessel MV Saint Peter were drawn by the Central Fertilizer Quality Control and Training Institute (CFQC & TI), Faridabad during discharge operation of the vessel at Pipavav port which were found to be as per the Fertilizer Control Order (FCO) specifications. The Team also took samples from the urea discharged by MV Saint Peter and stored at Pipavav port. The analysis of second sample done in CFQC & TI, Mumbai also conformed to the FCO specifications. However, the laboratory report indicates that the sample does not conform to the particle size specifications provided in the Contract. Against the contractual requirement of 90% (80% under FCO) the particle size retained on 1 mm IS sieve is reported 84.15%. The supplier is liable to pay penalty for deficiency in particle size as per the contractual provisions.

**Declining growth rate of infrastructure industries**

†3535. SHRI PRABHAT JHA :

SHRI BALAVANT ALIAS BAL APTE:

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that the growth rate of infrastructure industries has been declining constantly;

(b) if so, the details thereof;

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†Original notice of the question was received in Hindi.

(c) whether Government has taken any immediate steps to revive infrastructure industry of the country; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) to (d) The Index of six core infrastructure industries covers Crude Oil, Petroleum Refinery, Cement, Steel, Electricity and Coal. The core infrastructure industries registered a higher growth of 5.3 percent during 2009-10 (April-Feb) compared to 2.9 percent registered during the corresponding period of the previous year. Sector-wise performance is given below:

*Sector-wise performance of six core Infrastructure industries*

(growth in percent)

Sector	wt(%)	2008-09	2008-09 (Apr-Feb)	2009-10 (Apr-Feb)
Crude Oil	4.17	-1.8	-1.7	0.3
Petroleum Refinery Products	2.00	3.0	3.0	-0.4
Coal	3.22	8.0	8.2	8.0
Electricity	10.17	2.7	2.4	6.4
Cement	1.99	7.2	6.9	10.6
Finished steel	5.13	1.6	1.9	4.5
Overall	26.68	3.0	2.9	5.3

**National manufacturing investment zones**

†3536. SHRI SHIVANAND TIWARI:

SHRI RAJ MOHINDER SINGH MAJITHA:

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that there is a proposal to set up 'National Manufacturing Investment Zone' under industrial policy for increasing production in manufacturing sector in the country;

(b) if so, the outlines of the proposal;

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†Original notice of the question was received in Hindi.